NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 2759/2022 in C.P.(IB)-3784(MB)/2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **IA 2759/2022 Mr. Hasti Mal Kachhara V/s The Assistant Commissioner of Income Tax 16(2)**
IN THE MATTER OF
Oriental Bank of Commerce
V/s
Steamline industries Ltd

APPEARANCE :
FOR THE APPLICANT **:** PCA Ayush Rajani a/w Mitali Bhatt
FOR THE INCOME TAX **:** Adv. Samiksha Kanani

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **24.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

18.01.2023
ANKIT